ANNEXURE-II

MONTHLY STATEMENT OF CASES FOR THE MONTH OF AUGUST, 2025 HIGH COURT OF MEGHALAYA

Name of the State/UT		Opening Ba	lance	Ins	titution du month		Dispo	osal Cases o month		Closin	ng balance of the mo		% Incr pendency v	ease or decr is a vis prev			osal of cases e than five	s which are	more		s which are ears old at e month
High Court	CIVIL	CRIMINAL.	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
of Meghalaya	789	244	1033	65	41	106	62	18	80	792	267	1059	0.38%	9.42%	2.52%	0	0	0	63	3	66

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	/#/
4	What is the progress made on those targets district-wise	